Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 13 October, 2025:

Name of IP: Resurgent Resolution Professional LLP; ;Last 5 digits of registration number: 50018

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

		Summary	of Claims	Summary	of Claims Admit	ted		Amount of		
SI. No.	Category of Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims		Amount of Claim Not	Amount of Claims under Verification
1	Secured financial creditors belonging to any class of creditors	-	-	_	_	-	-	-	-	-
	Unsecured financial creditors belonging to any class of creditors	_	_	_	_	-	_	_	_	_
	Secured financial creditors (other than financial creditors belonging to any class of creditors)	_	_	_	_	-	_	_	_	_
	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,35,64,909	1	1,35,64,909	1	_	_	_	_
	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues) Operational creditors (other	-	-	-	-	-	-	-	-	-
8	than Workmen and Employees and Government Dues)	-	_	-	_	-	_	_	-	_
	Other creditors, if any, (other than financial creditors and operational creditors)	-	_	_	_	-	-	-	-	
Total			1,35,64,909		1,35,64,909					

						Anne	exure 1							
	Name of Corpo	rate Debtor: SIF G	arments Priv	vate Limited; Date o	of commence	ment of CIRP: Sep	tember 15, 2025(Order Rec	eived on S	eptember 17,	2025; List of cr	editors as on	: 13 October	, 2025
				I	list of secured	l financial creditor	s belonging to any	class of cre	ditors					
(Amount i	n ₹)	•			•					•	•	•		
											Amount of any			
											mutual dues,			
											that may be set-			
Sr.		Details of Claim r	eceived	Details of claim adn	nitted						off			
						Amount covered	Amount covered	Whether	% voting	Amount of		amount of	Amount of	
No.	Name of		Amount	Amount of claim	Nature of	by security	by	related	share in	contigent		claim not	claim under	Remarks, if
	Creditor	Date of Receipt	claimed	admitted	Claim	interest	guarantee	party?	CoC	claim		admitted	verification	any
	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	Total		-	-		-	-		0.00%	-	-		-	

						Annexure 2	2					
Name	of Corporate	Debtor: SIF	Garments P	rivate Limited	d; Date of c	ommenceme	nt of CIRP:	September	15, 2025(Ord	er Received	on Septembe	er 17, 2025;
	•			L	ist of credit	ors as on: 13	October, 2	025	, i		•	
			Lis	t of unsecured	l financial o	reditors belo	nging to an	y class of cr	editors			
(Amount in ₹)												
Sr.no	Name of	Details of C	laim	Details of cla	im admitted	d		Amount of	Amount of	amount of	Amount of	Remarks, if any
	Creditor	received						contigent	any mutual	claim not	claim	
		Date of	Amount	Amount of	Nature of	Amount	0.4				under	
		Receipt	claimed	claim	Claim	covered by	share in		may be set-		verification	
		•		admitted		guarantee	CoC		off			
	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total		-	-		-	0.00%	-	-	-	-	

						Annexur	e 3							
Na	Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 13 October, 2025												5	
	List of secured financial creditors (other than financial ceditors belonging to any class of creditors)													
(Amount in ₹														
		Details of Cla	im received	Details of claim	admitted								Amount	
						Amount				Amount	Amount	Amount	of claim	
						covered by	Amount	Whether		of	of any	of claim	under	
Sr.		Date of	Amount	Amount of	Nature of	security	covered by	related		contigent	mutual	not	verificati	Remarks,
No.	Name of Creditor	Receipt	claimed	claim admitted	Claim	interest	guarantee	party?	% voting share in CoO	claim	dues	admitted	on	if any
	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total				-	-	-	-	0%	i -	-	-		
	Total													
	Total		•	•	•	•								

						Ann	exure 4							
		CHE C	, D. , I			e CIDD. C	. 1 15	2025/O L D		. 1 45	. 2025 1	6 114	12.0	. 1 2025
	ame of Corporate Debtor:	SIF Garme					•					oi creditors	as on: 13 Oct	tober, 2025
			List of	Un-secured fi	inancial creditors	(other than	financial ced	itors belonging	g to any class	of creditor	rs)			
(A	mount in ₹)													
Sr.	Name of Creditor	Details of	Claim	Details of cla	im admitted					Amount	Amount of	Amount	Amount of	Remarks, if
No		Date of	Amount	Amount of	Nature of Claim	Amount	Amount	Whether	% voting	of	any mutual	of claim	claim under	any
		Receipt	claimed	claim		covered	covered by	related	share in	contigent	dues	not	verification	
				admitted		by	guarantee	party?	CoC	claim		admitted		
						security								
						interest								
	1 SIL Fibres Private Limited	30-Sep-25	1,35,64,909	1,35,64,909			No	Yes	100%	NA	NA	NA	NA	
	Total		1,35,64,909	1,35,64,909	-	-	-	-	100%	_	_	-	-	

Notes:

- 1. The above list of creditors reflects claims received by IRP and verified as on October 1, 2025.
- 2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
- 3. The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Annexure 5 Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 13 October, 2025

					List of operati	onal credit	ors (Work	men)					
												(Amount in ₹)	
			Details of Claim reco	eived	Details of claim adn	nitted							
	Name of the									Amount of any			
	authorised						Whether	% voting			Amount of		
	respresenattive, if			Amount	Amount of claim	Nature of				dues, that may be set			Remarks.
		Name of Workman	Date of Receipt	claimed	admitted								if any
110.	2.77	Name of Workman	Date of Receipt	NIA	NTA NTA					-		Midel Verification	ii any
	NIL	NII	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	NIL	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	Total		_	-		-	0.00%	_	_	_	-		

						Ar	nexure 6							
	Na	me of Corporate Debtor: SIF G	arments Private Limite	d; Date of c	ommencer	nent of CIRP: S	eptember 1	L5, 2025(O	rder Receiv	ed on September 17, 20	25; List of	reditors as on: 13 October, 2025		
					Lis	st of operation	al creditors	(Employee	es)					
													(Amount in ₹)	
			Details of Claim receiv	ed	Details of	claim admitted			Amount		Amount			
					Amount		Whether	% voting	of	Amount of any mutual	of claim			
Sr.	Authorised			Amount	of claim	Nature of	related	share in	contigent	dues, that may be set	not			
No.	Respresenattive	Name of Employee	Date of Receipt	claimed	admitted	Claim	party?	CoC	claim	off	admitted	Amount of claim under verification		Remarks, if any
1	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA		NA
	Total	-	-		-	-	-	-	-	-	-	-		

					exure 7								
Nan	ne of Corporate Debtor: SIF G	arments Private Limi	ited; Date of commenceme	ent of CIRP: Se	ptember 15	, 2025(Ord	er Receive	d on Septer	nber 17, 20	25; List of	creditors as or	: 13 October,	2025
					II. (C		,						
			List of o	perational cre	ditors (Gov	ernment Di	ies)						
												(Amount in ₹)	
Sr.	Details of Cliamant		Details of Claim received		Details of	claim admit	tted		Amount	Amount			
No.		Government	Date of Receipt	Amount	Amount	Nature of	Whether	% voting	of	of any	Amount of	Amount of	
				claimed	of claim	Claim	related	share in	contigent	mutual	claim not	claim under	Remarks,
					admitted		party?	CoC	claim	dues,	admitted	verification	if any
	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total	-	-	-	-	-	-	-	-	-	-	-	-

							Annexure 8							
	Name of Corporate	Debtor: SIF Ga	rments Private	Limited; Date of	commenceme	nt of CIRP:	September	15, 2025(0	Order Recei	ived on Sep	tember 17	, 2025; List of creditors as	on: 13 October	, 2025
						(Ar	nount in IN	R)						
				List of operati	onal creditors (Other than	Workmen	and Emplo	yees and G	overnment	Dues)			
		Details of Clai	m recieved	Details of Claim	Admitted						Amount	Amount of Claim not		
						Amount	Amount				of any	admitted		
		Date of				covered	covered			Amount	mutual			
		Receipt		Amount of		by	by	Whether	% Voting	of	dues that		Amount of	
		(DD/MM/YY	Amount	Claim	Nature of	security	Guarante	related	Share in	Continge	may be		claim under	
Sr. No.	Name of creditor	YY)	Claimed	Admitted	Claim	interest	e	party?	CoC	nt Claim	set off		verification	Remarks if any
	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA

							Annex	ure 9					
		Name of t	Cornorate Debtor: S	IE Garments Priv	ate Limited: Date	of commencement	of CIPD: Sonta	mhor 15, 203	PS/Order Pecalved on Sen	tambar 17 2025 - I	ist of craditors as on: 1:	2 October 2025	
	Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 13 October, 2025												
					List of o	ther creditors (Oth	ner than financi	ial creditors a	and Operational creditors)			
Sr. No.	Name of creditor	Details of Claim re	ecevied	Details of Claim A	Admitted							Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	by security	covered by	Whether related party?		that may be set off			
	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total			-				-	-		-		